LEGISLATIVE ASSEMBLY NATIONAL CAPITAL TERRITORY OF DELHI BULLETIN PART-II

(General information relating to Legislative & Other Matters) Tuesday, 17th July, 2018/26 Ashadh (Saka), 1940

No. 131

Subject: Re-constitution of the House Committees for the year 2018-2019.

Hon'ble Members are hereby informed that the Hon'ble Speaker is pleased to reconstitute the House Committees for the year 2018-2019 and appoint Chairpersons for the Committees constituted by him or elected by the House. The revised composition of the Committees shall be as follows:

... Name of the Committee &

No. Name of the Hon'ble Members (S/Shri/Smt./Ms)

I Business Advisory Committee

1. Hon'ble Speaker Chairman

- 2. Hon'ble Deputy Speaker
- 3. Jagdeep Singh
- 4. Om Prakash Sharma
- 5. Rajesh Gupta
- 6. Sanjeev Jha
- 7. Shiv Charan Goel
- 8. Som Dutt
- 9. Vijender Garg

II Rules Committee

1. Hon'ble Speaker Chairman

- 2. Hon'ble Deputy Speaker
- 3. Anil Kumar Bajpai
- 4. Ch. Fateh Singh
- 5. Hazari Lal Chauhan
- 6. Jagdeep Singh
- 7. Jagdish Pradhan
- 8. Raghuvinder Shokeen
- 9. Rajesh Rishi

III Committee on Privileges

1. Akhilesh Pati Tripathi Chairman

- 2. Alka Lamba
- 3. Ch. Fateh Singh
- 4. Girish Soni
- 5. Mohinder Goyal
- 6. Raghuvinder Shokeen
- 7. Saurabh Bharadwaj
- 8. Shri Dutt Sharma
- 9. S. K. Bagga

IV Committee on Welfare of SC/STs

1. Prakash Chairman

2. Ch. Fateh Singh

- 3. Girish Soni
- 4. Hazari Lal Chauhan
- 5. Manoj Kumar
- 6. Ram Chander
- 7. Raju Dhingan
- 8. Sandeep Kumar
- 9. Vishesh Ravi

V Committee on Welfare of OBCs

1. Gulab Singh

- 2. Ajesh Yadav
- 3. Dinesh Mohaniya
- 4. Jitender Singh Tomar
- 5. Kartar Singh Tanwar
- 6. Madan Lal
- 7. Mahinder Yadav
- 8. Manjinder Singh Sirsa
- 9. Naresh Yadav

VI Private Members' Bills & Resolutions Committee

1. Hon'ble Speaker

Chairman

Chairman

- 2. Hon'ble Deputy Speaker
- 3. Ajesh Yadav
- 4. Kartar Singh Tanwar
- 5. Mahender Yadav
- 6. Pawan Kumar Sharma
- 7. Sandeep Kumar
- 8. Shiv Charan Goel
- 9. Shri Dutt Sharma

VII General Purpose Committee

1. Hon'ble Speaker

Chairman

- 2. Madan Lal
- 3. Gulab Singh
- 4. Hazari Lal Chauhan
- 5. Jagdeep Singh
- 6. Jarnail Singh
- 7. Nitin Tyagi
- 8. S. K. Bagga
- 9. Som Dutt

VIII Library Committee

1. Adarsh Shastri

- Adarsh Shasti
 Alka Lamba
- 3. Anil Kumar Bajpai
- 4. Asim Ahmad Khan
- 5. Avtar Singh
- 6. Jarnail Singh
- 7. Manoj Kumar
- 8. Pankaj Pushkar
- 9. Rajesh Rishi

IX Questions & Reference Committee

1. Hon'ble Deputy Speaker

- 2. Adarsh Shastri
- 3. Akhilesh Pati Tripathi
- 4. Ajesh Yadav
- 5. Bandana Kumari
- 6. Bhavna Gaur
- 7. Ch. Fateh Singh
- 8. Mohinder Goyal
- 9. Saurabh Bharadwaj

X Committee on Government Assurances

1. Jitender Singh Tomar

- 2. Adarsh Shastri
- 3. Jagdish Pradhan
- 4. Madan Lal
- 5. Naresh Balyan
- 6. Naresh Yadav
- 7. Prakash
- 8. Praveen Kumar
- 9. Surender Singh

XI Committee on Petition

1. Saurabh Bharadwaj

- 2. Akhilesh Pati Tripathi
- 3. Bhavna Gaur
- 4. Bandana Kumari
- 5. Ch. Fateh Singh
- 6. Naresh Yadav
- 7. Pankaj Pushkar
- 8. Sahi Ram
- 9. Surender Singh

Chairman

Chairperson

Chairman

Chairman

XII Committee on Delegated Legislation

1. Jagdish Pradhan

Chairman

- 2. Ajesh Yadav
- 3. Col. Devinder Sehrawat
- 4. Jitender Singh Tomar
- 5. Kapil Mishra
- 6. Mahender Yadav
- 7. Pawan Kumar Sharma
- 8. Raghuvinder Shokeen
- 9. Somnath Bharti

XIII Committee on Papers Laid on the Table

1. Ajay Dutt

Chairman

- 2. Gulab Singh
- 3. Manjinder Singh Sirsa
- 4. Mohd. Ishraq Khan
- 5. Rituraj Govind
- 6. Sarita Singh
- 7. Sharad Kumar
- 8. Sukhbir Singh Dalal
- 9. Vijender Garg

XIV Committee On Welfare of Women and Child

1. Bandana Kumari Chairperson

- 2. Alka Lamba
- 3. Bhavna Gaur
- 4. Narayan Dutt Sharma
- 5. Parmila Tokas
- 6. Sarita Singh
- 7. Shri Dutt Sharma
- 8. Surender Singh
- 9. Pawan Kumar Sharma

XV Committee On Environment

1. Parmila Tokas Chairperson

- 2. Ajay Dutt
- 3. Avtar Singh
- 4. Jarnail Singh
- 5. Manoj Kumar
- 6. Pankaj Pushkar
- 7. Praveen Kumar
- 8. Sanjeev Jha
- 9. Sharad Kumar

XVI Committee On Salary and Other Allowances of Members of Delhi Legislative Assembly

1. Vishesh Ravi Chairman

- 2. Col. Devender Sahrawat
- 3. Hazari Lal Chauhan
- 4. Mohinder Goyal
- 5. Raju Dhingan
- 6. Rituraj Govind
- 7. Sharad Kumar
- 8. Sukhbir Singh Dalal
- 9. Vijender Garg

XVII Committee On Ethics

1. Narayan Dutt Sharma Chairman

- 2. Avtar Singh
- 3. Dinesh Mohaniya
- 4. Naresh Balyan
- 5. Ram Chander
- 6. Raju Dhingan
- 7. Rajesh Gupta
- 8. Rajesh Rishi
- 9. Saurabh Bharadwaj

XVIII Committee On Welfare of Minorities

1. Amanatullah Khan Chairman

- 2. Avtar Singh
- 3. Jagdeep Singh
- 4. Jarnail Singh
- 5. Jitender Singh Tomar
- 6. Mohd. Ishraq Khan
- 7. Parmila Tokas
- 8. Sahi Ram
- 9. Surender Singh

XIX Committee On Welfare of Students and Youth

1. Nitin Tyagi Chairman

- 2. Manoj Kumar
- 3. Prakash
- 4. Praveen Kumar
- 5. Rajesh Gupta
- 6. Rituraj Govind
- 7. Sanjeev Jha
- 8. Sarita Singh
- 9. Som Dutt

XX Committee on issues related to Unauthorised Colonies:

1. Rituraj Govind

Chairman

- 2. Amanatullah Khan
- 3. Gulab Singh
- 4. Mahendra Yadav
- 5. Raghuvinder Shokeen
- 6. Sahi Ram
- 7. Sanjeev Jha
- 8. Sharad Kumar
- 9. Sukhbir Singh Dalal

'House Committee on Violation of Protocol Norms and Contemptuous Behaviour by Government Officers with MLAs' – (Elected by the House):

1. Saurabh Bharadwaj

Chairman

- 2. Akhilesh Pati Tripathi
- 3. Bhavna Gaur
- 4. Ch. Fateh Singh
- 5. Pankaj Pushkar
- 6. Sanjeev Jha
- 7. Som Dutt
- 8. Surender Singh
- 9. Vishesh Ravi

XXII Department Related Standing Committee on Administrative Matters

1. Anil Kumar Bajpai

Chairman

- 2. Adarsh Shastri
- 3. Gulab Singh
- 4. Jarnail Singh
- 5. Jitender Singh Tomar
- 6. Naresh Yadav
- 7. Sandeep Kumar
- 8. S. K. Bagga
- 9. Som Dutt

XXIII Department Related Standing Committee on Education

1. Sanjeev Jha

Chairman

- 2. Akhilesh Pati Tripathi
- 3. Asim Ahmed Khan
- 4. Jagdish Pradhan
- 5. Kartar Singh Tanwar
- 6. Prakash
- 7. Rajesh Rishi
- 8. Somnath Bharti
- 9. Sukhbir Singh Dalal

XXIV Department Related Standing Committee on Welfare 1. Alka Lamba Chairperson 2. Ch. Fateh Singh 3. Mahinder Yadav 4. Manoj Kumar 5. Mohd. Ishraq Khan 6. Naresh Balyan 7. Om Prakash Sharma 8. Sarita Singh 9. Shri Dutt Sharma XXV Department Related Standing Committee on Health 1. Vijender Garg Chairman 2. Ajay Dutt 3. Bandana Kumari 4. Col. Devinder Sehrawat 5. Hazari Lal Chauhan 6. Manoj Kumar 7. Naresh Balyan 8. Shiv Charan Goel 9. Surender Singh XXVI Department Related Standing Committee on Development 1. Rituraj Govind Chairman 2. Avtar Singh 3. Jarnail Singh 4. Manjinder Singh Sirsa 5. Mohd Ishraq Khan 6. Raghuvinder Shokeen 7. Rajesh Rishi 8. Raju Dhingan 9. Shiv Charan Goel XXVII Department Related Standing Committee on Public Utilities and Civic Amenities 1. Sukhbir Singh Dalal Chairman 2. Akhilesh Pati Tripathi 3. Avtar Singh 4. Gulab Singh 5. Naresh Yadav 6. Raghuvinder Shokeen 7. Ram Chander 8. Shri Dutt Sharma 9. Som Dutt **XXVIII** Department Related Standing Committee on Finance and Transport 1. Prakash Chairman 2. Anil Kumar Bajpai 3. Narayan Dutt Sharma

- 4. Praveen Kumar
- 5. Rituraj Govind
- 6. Sarita Singh
- 7. Surender Singh
- 8. Vijender Garg
- 9. Shri S. K. Bagga

SPECIAL (Adhoc) COMMITTEES (Elected by the House):

Special Inquiry Committee to Investigate alleged illegal restoration of cancelled Licence of a Ration Shop in Burari

1.	Somnath Bharti	Chairman
2.	Amanatullah Khan	

- 3. Bhavna Gaur
- 4. Madan Lal
- 5. Narayan Dutt Sharma
- 6. Nitin Tyagi
- 7. Rajesh Gupta
- 8. Sukhbir Singh Dalal
- 9. Vishesh Ravi

House Committee on Municipal Corporations in Delhi

1. Bhavna Gaur Chairperson

- 2. Ajesh Yadav
- 3. Kartar Singh Tanwar
- 4. Mahendra Yadav
- 5. Naresh Balyan
- 6. Nitin Tyagi
- 7. Rajesh Gupta
- 8. Sahi Ram
- 9. Sharad Kumar
- Special Inquiry Committee to probe alleged irregularities and corruption in bodies that are administering the games of cricket and hockey in NCT of Delhi.
- 1. Madan Lal Chairman
- 2. Alka Lamba
- 3. Amanatullah Khan
- 4. Rajesh Gupta
- 5. Sanjeev Jha
- 6. Saurabh Bharadwaj
- 7. Shiv Charan Goel
- 8. Somnath Bharti
- 9. Vijender Garg

SPECIAL INQUIRY COMMITTEE TO INVESTIGATE ALLEGED IRREGULARITIES IN AWARD OF A CONTRACT TO M/S ESP INDIA PVT. LTD. By THE TRANSPORT DEPARTMENT OF THE IV GOVERNMENT OF NCT OF DELHI.

1. Rajesh Gupta Chairman 2. Ajesh Yadav 3. Akhilesh Pati Tripathi Amanatullah Khan 4. 5. Pawan Kumar Sharma 6. Nitin Tyagi 7. Rituraj Govind 8. Sarita Singh 9. Som Nath Bharti SPECIAL COMMITTEE TO EXAMINE THE MESSAGE DATED 13.09.2017 OF THE HON'BLE ٧ **LIEUTENANT GOVERNOR** 1. Saurabh Bharadwaj Chairman Adarsh Shastri 2. 3. Alka Lamba 4. Amanatullah Khan 5. Jagdish Pradhan 6. Rituraj Govind 7. Sanjeev Jha 8. Sahi Ram 9. Vishesh Ravi SPECIAL COMMITTEE TO EXAMINE THE ISSUE RELATED TO DMRC VI 1. Saurabh Bharadwaj Chairman 2. Bandana Kumari Bhavna Gaur **Gulab Singh** 5. Jagdish Pradhan

- 3.
- 4.
- 6. Jarnail Singh
- 7. Naresh Yadav
- 8. Nitin Tyagi
- 9. Somnath Bharti

FINANCIAL COMMITTEES (2018-2019)

I. COMMITTEE ON PUBLIC ACCOUNTS

 Sanjeev Jha Akhilesh Pati Tripathi 	
3. Alka Lamba	
4. Girish Soni	
5. Pankaj Pushkar	
6. Saurabh Bharadwaj	
7. Vijender Gupta	
8. Vishesh Ravi	
II. COMMITTEE ON GOVT. UNDERTAKING	
1. Vishesh Ravi Chai	irman
2. Ajay Dutt	
3. Ajesh Yadav	
4. Akhilesh Pati Tripathi	
5. Dinesh Mohaniya	
6. Ch. Fateh Singh	
7. Parmila Tokas	
8. Narayan Dutt Sharma	
9. Raju Dhingan	
III. COMMITTEE ON ESTIMATES	
1. Dinesh Mohaniya Chai	irman
2. Bandana Kumari	
3. Ch. Fateh Singh	
4. Girish Soni	
5. Sarita singh	
6. Saurabh Bharadwaj	
7. S. K. Bagga	
8. Surender Singh	
9. Vishesh Ravi	

C. Velmurugan Secretary